

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:2214  
ANSWERED ON:11.03.2013  
BLACK SHARK TORPEDO DEAL FOR NAVY  
Argal Shri Ashok;Shekhar Shri Neeraj;Singh Shri Yashvir

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether irregularities have been reported in 100 black shark torpedo deal finalized in 2012 for Indian Navy;
- (b) if so, the details thereof;
- (c) the details of the companies which have been awarded tender for the deal;
- (d) whether the Government has received representation against the irregularities in this deal; and
- (e) if so, the details thereof and the action taken thereon?

**Answer**

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

- (a) & (b): The contract for procurement of Black Shark torpedoes has not yet been finalised.
- (c) Not applicable in view of above.
- (d) & (e): Representations / references have been received from different quarters including from one competing vendor and Members of Parliament. Special Technical Oversight Committee was constituted with approval of DAC (Defence Acquisition Council) to review the evaluation process and complaints received. The STOC has opined that the procurement has been progressed in accordance with the laid down procedures, in keeping with the provisions of the RFP (Request for Proposal) and DPP-06 in transparent and fair manner. The DAC has considered the STOC Report and accepted the same in September, 2012. Government has not taken a final decision on the procurement.